

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.602 of 1997

Dated New Delhi, this 18th day of March,1997.

HON'BLE MR R. K. AHOOJA, MEMBER(A)

1. Jagdish
S/o Shri Goverdhan
R/o Village Narwana
Mahatma Gandhi Nagar
Dist. Jind (Haryana).
2. Madan Lal
S/o Shri Surja Ram
3. Gulab
S/o Shri Ram Lal
4. Gopinder Parshad
S/o Shri Baldev Singh
5. Nagishwar
S/o Shri Kishan Singh

All are residents of 33/3,
Tirlok Puri, Delhi. ... Applicants

By Advocate: Shri Yogesh Sharma.

versus

Union of India,through

1. The General Manager
Northern Railway
Baroda House
NEW DELHI.
2. The Divisional Railway Manager
Northern Railway
Delhi Division
Near New Delhi Railway Station
NEW DELHI. ... Respondents

O R D E R (Oral)

Mr R. K. Ahooja, M(A)

I have heard Shri Yogesh Sharma, the learned
counsel appearing for the applicants.

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The applicants are aggrieved that juniors and outsiders have been engaged by the respondents in preference to them. The applicants also filed a representation (Annexure A/1) in September 1996 to the respondents to which no reply is said to have been received.

Having gone through the OA and upon hearing the learned counsel for the applicants, I dispose of the OA with a direction to the respondents to consider the representation filed by the applicants and decide the same within a period of two weeks from the date of receipt of a copy of this order and inform the applicants of their decision with a speaking order. No costs.

R. K. Aahooja
(R. K. Aahooja)
Member (A)

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